



## **FSSAI proposes 132 entry points to keep watched on food imports; invites comments & suggestions**



FSSAI proposes 132 entry points to keep watched on food imports; invites comments & suggestions

**New Delhi, 24 June (KNN)** To ensure the safety of food being imported and ease of doing business in India, the Food Safety and Standards Authority of India (FSSAI) has notified on entry points across the country through various mediums.

In order to put in place a robust food regulatory framework at the point of entries to prevent entry of unsafe or sub-standard food into the country, it is proposed to notify 132 points of entries, covering seaport, airports, ICD (Inland Container Depot), LCS (Land Customs Stations) and SEZs as food import entry points, said FSSAI notification.

Currently, FSSAI has notified Authorised Officers at 416 locations to regulate import of food items. Of this, while 20 locations are supervised by FSSAI officials, 396 locations are manned by Customs officials.

FSSAI said that it is making efforts to expand the notified entry points to ensure various regions from where major food imports are done, get covered.

The list has been identified based on the food imports data of past years received from DGCI&S and CBIC, it added.

Before taking the proposal into consideration, FSSAI has invited suggestions or comments from the stakeholders, if they have any. For this, August 15 is the last day to suggest anything on this before the government. **(KNN/VS)**